## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 70/07	TP 06/16	For Sub-	397/ 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan
		mission of		Investments &
		arguments		Trading P. Ltd. & 2 Ors.

L. IO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	Lakshmi Menon	- Petitioner	Lakshni
1	For C.K Mandake	mar	
P	Low Chambers		
,	Law Chambers (9880073412		

Counsel for petitioner is present. None appeared for respondent. No representation for respondent. Counsel for petitioner requested time.

List it on 30.01.2017.

MEMBER (T)

MEMBER (J)